DIVISION BENCH
COURT - I

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/117(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	**REGISTRAR OF COMPANIES WEST BENGAL** **VS** **ICORE SUPER CEMENT PRIVATE LIMITED**
UNDER SECTION	**SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY**

Appearances (via video conferencing/physical)

Mr. S.K. Tiwari, Adv.	:	For Petitioner
Ms. Shruti Singhania, PCS Ms. Sonam Agarwal, PCS	:	For Respondent No. 1 & 3

O R D E R

1. Ld. Counsel for petitioner present. Ld. Authorized Representative for Respondent No. 1 & 3 present.
2. Two weeks' final opportunity is granted to the petitioner for complying order dated 14th of December, 2022.
3. List this matter on **03/03/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

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